

**ANNEXURE -7\_LIST OF OPERATIONAL CREDITORS (STATUTORY DUES)**  
**IDEA BUILDERS PRIVATE LIMITED**  
**COMPANY UNDER CORPORATE INSOLVENCY RESOLUTION PROCESS**  
**DATE OF COMMENCEMENT OF CIRP-05.07.2023**  
**LIST OF CREDITORS AS ON : 31.03.2026**

S.No.	Name of Creditors	Date of receipt of Claim	Amount Claimed	Amount of Claim Admitted (Provisionally)	Nature of Claim	Amount covered by Security Interest	Amount Covered By Guarantee	Whether related party	% Voting share in CoC	Amount of contingent claim	Amount of any mutual dues ,that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	GST department - Recovery proceedings - contingent subject to verification	07-02-2024	₹ 49,85,938.00	₹ 49,85,938.00	Operational Creditor	NA	NA	NA	NA	NA	NA	NIL	NIL	NA
2	Ghaziabad Development Authority - contingent subject to verification	07-02-2024	₹ 3,52,13,248.00	₹ 3,52,13,248.00	Operational Creditor	NA	NA	NA	NA	NA	NA	NIL	NIL	NA
3	Income Tax Demand u/s 153C (considered as contingent claim based on demand as per portal due to non receipt of claim from Income Tax)	-	-	-	Operational Creditor	NA	NA	NA	NA	₹ 55,77,53,453.00	NA	NIL	NIL	NA
<b>Total</b>			<b>₹ 4,01,99,186.00</b>	<b>₹ 4,01,99,186.00</b>						<b>₹ 55,77,53,453.00</b>				